## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## IA NO. 624 OF 2017 IN APPEAL NO. 250 OF 2017

Dated: 10<sup>th</sup> April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

MIDC Marol Industries Association .... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission .... Respondent(s)

& Ors.

Counsel for the Appellant(s): Mr. Avijeet Lala

Ms. Shikha Pandey

Counsel for the Respondent(s): Mr. Buddy A. Ranganathan

Ms. Anchal Arora for R-1

Mr. C.S. Vaidyanathan, Sr. Adv.

Mr. Abhishek Munot Mr. Kunal Kaul

Mr. Akshat Jain for R-2

Mr. Sanjay Sen, Sr. Adv.

Mr. Hasan Murtaza

Ms. Malavika Prasad for R.3

Mr. Harinder Toor

Mr. Anukur Upadhyay

Mr. R. Dubal

Mr. R.D. Patsute (Rep.) for R-4

## **ORDER**

List the application for further hearing on 17th & 21st May, 2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

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